

14. We recognised that the level of our economic relations was not commensurate with our close political ties. Both of us decided to give more content to our relationship through a time-bound programme of enhancing trade and economic collaboration. We exchanged lists of items of export interest to each country and decided on reciprocal commercial credits of \$ 20 million to facilitate trade exchanges. The fields identified for industrial collaboration include textile machinery, machine tools, pharmaceuticals and railway equipment. The possibilities of collaboration in the oil sector would be explored during the visit of a Mexican delegation to India later this year. We also decided to have annual consultations at the Ministerial level on bilateral matters and international issues.

15. At the conclusion of those visits, I made a transit halt for about two and a half hours in Prague on Sunday, 10th August. We were warmly received. I had useful talks with Prime Minister Lubomir Strougal. These revealed an identity of views on a number of international issues of mutual concern. The Czechoslovak Prime Minister reminded me of the pending invitation for me to pay an official visit to Czechoslovakia and I invited him to visit India.

16. On my return journey from Prague, the aircraft had some engine trouble and we were forced to make an unscheduled halt in Moscow, we spent over six hours at the airport shortly after midnight on 11th August. The Soviet Government graciously provided us with an aircraft for my return journey to Delhi and extended all courtesies. The first Deputy Prime Minister Geiodar Aliyev was good enough to come to the airport. We had a useful exchange of views.

17. We have good reason to be satisfied with the results of the Commonwealth meeting in London, the Ixtapa Summit and the visit to Mexico.

18. The Communique of the Commonwealth Heads of Government Review Meeting has been laid on the Table of the House earlier. I now place the Mexico Declaration and the Document on Verification Measures on the Table of the House, for the personal of Hon'ble Members.

12.30 hrs.

**STATEMENT CORRECTING CERTAIN INFORMATION GIVEN DURING DEBATE ON BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) AMENDMENT BILL, 1985.**

[English]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): During the debate on Private Member's Bill of Shri Ajit Kumar Saha, the Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1985, I had stated on 18th July, 1986 that the dispensaries and hospitals were being run by State Governments. The correct position is that these dispensaries and hospitals are being run by the Welfare Organisation of the Ministry of Labour.

On page 0779, the figure of 16.7 lakhs appears to be a typographical error and should be read as 61.7 lakhs.

12.31 hrs.

**BUSINESS OF THE HOUSE**

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): With your permission, Sir, I rise to announce that Government Business during the remaining part of the Session will consist of:

- (1) Consideration of any item of Government Business carried over from today's order Paper.
- (2) Discussion on the Resolution regarding Programme of Action on the National Policy on Education, 1986.
- (3) Consideration and passing of the Border States (Special Provisions) Bill, 1986, as passed by Rajya Sabha.
- (4) Discussion under Rule 193 regarding environment.